

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1831

ANSWERED ON:01.08.2003

RAIDS ON CUSTOMS OFFICIALS

ADHI SANKAR;CHANDRA NATH SINGH;GORDHANBHAI JAVIA;NARESH KUMAR PUGLIA;NIVEDITA MANE;SADASHIVRAO DADOBA MANDLIK

Will the Minister of FINANCE be pleased to state:

- (a) whether the Central Bureau of Investigation (CBI) have conducted raids recently on the residence and office premises of customs officials in Kolkata ;
- (b) if so, the details thereof ;
- (c) the action taken against them ;
- (d) the details of seizure made ; and
- (e) the concrete steps taken/ proposed to be taken by the Government to check such illegal activities ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

(a) to (c) Yes, Sir. The residence/office premises of one Additional Commissioner, one Joint Commissioner and one Deputy Commissioner of Customs at Kolkata were searched recently by the CBI and a regular case has been registered.

(d) During the search, recoveries were made from the residences of :

(i) Addl. Commissioner- Rs.19,00,100/- in cash, jewellery of Rs.10,19,540/-, investment of Rs. 22.5 lakhs;

(ii) Joint Commissioner - Nil; and

(iii) Deputy Commissioner - Rs. 88,28,550/- in cash, jewellery of Rs. 5,09,354/-, investment of Rs. 12.5 lakhs.

Incriminating documents which were recovered were also seized by the CBI.

(e) Instructions have been issued to the Chief Commissioners so as to tighten vigilance machinery, post officers of integrity and efficiency in sensitive positions, to conduct checks at sensitive and vulnerable points for bringing lapses involving the officers for departmental action, not to give sensitive postings to officers of doubtful integrity and those who have been chargesheeted for major penalty or penalised.